

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2021

It is for information to all concerned that the Hon'ble Court have been pleased to order for cancellation of online applications under the District Judge (Entry Level), Direct from Bar Exam-2021 of those candidates who have not made payment of examination fee or made payment of examination fee against wrong registration number or made payment of examination fee but have not uploaded documents or uploaded it partially, even after intimation as per Court's Notice dated 04.02.2022 published on the website of the Patna High Court.

Further, it is also informed that the Admit Card of the candidates for the Screening / Preliminary Test scheduled for **06.03.2022 (Sunday)** from 11:00 A.M. to 1:00 P.M. at different examination centres situated in Patna, would be available shortly on the website of the Patna High Court for downloading the same.

The candidates are advised to keep visiting the website of the Court regularly for further details / updates.

By order of the Court

Patna High Court, Patna
Date: 22.02.2022


Registrar General I/c